

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 38

Dated Guwahati, the 9th May, 2021

In order to cope with the situation arising out of the second wave of COVID-19 pandemic, Hon'ble the Gauhati High Court has been pleased to extend this Registry's Notification No. 34 dated 01.05.2021 till 31.05.2021 with the following partial modifications/incorporations:

1. No Lawyer shall be permitted to come physically to the Court premises or to the Court Rooms for arguing of their cases. They shall argue their cases through virtual mode from their home, office or any other space.
2. The facility given earlier by this Registry for conversion of hard copies to soft copies shall not exist from 10.05.2021 onwards and the Lawyers shall have to make their own arrangements for filing the petitions/documents digitally.
3. In case of an extremely exceptional situation, the learned counsel of the concerned party may approach Hon'ble the Chief Justice, for urgent hearing, or for constitution of a Special Bench.

The above measures shall come into force w.e.f. 10.05.2021 and shall be strictly implemented.

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL I/C

Memo No.HC.III-06/2020/2056-2087/G, dated Guwahati the 9th May, 2021.

Copy for information to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
3. The Director, Judicial Academy, Assam and NEJOTI.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

5. The District & Sessions Judge, _____ Assam.
6. The Principal Judge, Family Court, _____ Assam.
7. The Member, MACT, _____, Assam.
8. The Special Judge, Assam
9. The Special Judge, CBI, Assam.
10. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
11. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam
12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam.
13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
17. The President/Secretary, Lawyers' Association, Guwahati.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
26. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
28. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL I/C

Aditi
9-5-21